



The Gauhati High Court, At Guwahati
[The High Court of Assam: Nagaland: Mizoram & Arunachal Pradesh]

[TUESDAY, THE 22ND DAY OF NOVEMBER, 2022]
[AT 3:30 P.M.]
[ALL HON'BLE COURTS WILL RISE AT 3:15 P.M.]

P R E S E N T

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE N.KOTISWAR SINGH
HON'BLE MR. JUSTICE LANUSUNGKUM JAMIR
HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
HON'BLE MR. JUSTICE SUMAN SHYAM
HON'BLE MR. JUSTICE ACHINTYA MALLA BUJORBARUA
HON'BLE MR. JUSTICE AJIT BORTHAKUR
HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI
HON'BLE MR. JUSTICE NANI TAGIA
HON'BLE MR. JUSTICE MANISH CHOUDHURY
HON'BLE MR. JUSTICE SOUMITRA SAIKIA
HON'BLE MR. JUSTICE PARTHIV JYOTI SAIKIA
HON'BLE MR. JUSTICE ROBIN PHUKAN
HON'BLE MRS. JUSTICE MALASRI NANDI
HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY
AND
HON'BLE MRS. JUSTICE SUSMITA PHUKAN KHAUND
SITTING IN THE COURT NO. 1(NEW BLOCK)

REFERENCE WILL BE MADE ON THE PASSING AWAY OF **LATE JUSTICE SWADESH KUMAR HOM CHAUDHURI, FORMER JUDGE OF THE GAUHATI HIGH COURT** IN THE FOLLOWING ORDER-

A. ORDER OF REFERENCE:

- | | | |
|---------------------------------|---|--|
| 1. MR. DILIP CHOUDHURY | : | PRESIDENT, GAUHATI HIGH COURT BAR ASSOCIATION. |
| 2. MR. SATYADHAR MATAK | : | PRESIDENT, GAUHATI HIGH COURT ADVOCATES ASSOCIATION |
| 3. MR. CHINMAY CHOWDHURY | : | CHAIRMAN OF BAR COUNCIL OF ASSAM, NAGALAND, MIZORAM, ARUNACHAL PRADESH AND SIKKIM. |
| 4. MR. DILIP MAZUMDAR | : | ADDL. ADVOCATE GENERAL, ASSAM. |
| 5. MR. T J MAHANTA | : | STANDING COUNSEL, GAUHATI HIGH COURT |
| 6. MR. ANJAN KALITA | : | ADDL.ADVOCATE GENERAL, MIZORAM |
| 7. MR. B.D. GOSWAMI | : | ADDL. ADVOCATE GENERAL, ARUNACHAL PRADESH |
| 8. MR. RANJIT KR. DEB CHOUDHURY | : | DEPUTY S.G.I |
| 9. MS. M.KECHII | : | GOVT.ADVOCATE, NAGALAND |

B. REFERENCE BY HON'BLE THE CHIEF JUSTICE

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